Annexure — 4 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020 Name of the corporate debtor: Ms. Jay Polypack Private Limited: Date of commencement of CIRP: 21.10.2020 NCLT order C.P. (IB) No. S87NCLT/MIM/2018 dated 27.05.2020 List of creditors as on: 23.04.2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) $(Amount \ in \ \xi)$

Sl. No.		Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off		Amount of claim under verification	Remarks, if any	
				Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee		% of voting share in CoC	ciaim	may beset- off	admitted	verification		
	NIL														